1	2
Meghalaya	17.203
Mizoram	8.708
Nagaland	21.063
Orissa	58.819
Punjab	29.038
Rajasthan	171.710
Sikkim	16.426
Tamil Nadu	95.510
Tripura	17.805
Uttar Pradesh	199.600
West Bengal	66.509
A & N Islands	1.650
Chandigarh	0.000
D & N Haveli	0.060
Delhi	0.130
Lakshadweep	0.050
Pondicherry	0.980
Daman & Diu	0.240
Total	1692.422

Statement-II

Amount released during VIII Plan

(Rs. in crores)

State/UT	Release
1	2
Andhra Pradesh	248.675
Arunachal Pradesh	43.420
Assam	92.878
Bihar	161.704
Goa	11.234
Gujarat	158.750
Haryana	98.227
Himachal Pradesh	62.287

1	2
Jammu & Kashmir	150.567
Karnataka	237.264
Kerala	116.727
Madhya Pradesh	265.222
Maharashtra	307.496
Manipur	18.046
Meghalaya	21.656
Mizoram	13.543
Nagaland	12.501
Orissa	137.080
Punjab	49.820
Rajasthan	411.690
Sikkim	22.487
Tamil Nadu	203.196
Tripura	31.630
Uttar Pradesh	440.498
West Bengal	156.173
A & N Islands	0.000
Chandigarh	0.000
D & N Haveli	0.580
Delhi	0.269
Lakshadweep	0.400
Pondicherry	1.220
Daman & Diu	1.185
Total	3476.425

Renovation of Ajanta, Ellora and Elephanta Caves

5553.SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Government are aware that Ajanta, Ellora and Elephanta caves in Maharashtra are in very bad shape;
 - (b) if so, the details thereof; and
 - (c) the remedial action the Government propose to

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take to renovate these caves ?

THE MINISTER OF HUMAN RESOURCES DEVELOP-MENT (SHRI S.R. BOMMAI): (a) The centrally protected monuments at Ajanta, Ellora and Elephanta caves are in fairly goods state of preservation. In addition to annual upkeep and maintenance, structural repair, chemcial conservation and environmental development are carried out as per their actual need, depending on archaeological norms.

(b) and (c) Does not arise.

Posting of Doctors

. 5554. SHRI L. RAMANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal to transfer of doctors, who have been working at one hospital/dispensary in Delhi for more than ten years, to rural areas/remote areas irrespective of their seniority during the current year;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) to (c) Transfers of doctors, posted in CGHS dispensaries, are generally effected on rational basis. Hospital doctors and specialists are transfered keeping in mind interinstitution deficiencies.

Ther are hardly any rural dispensaries in Delhi.

Employment Assurance Scheme

5555. SHRI KESHAB MAHANTA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the name of districts in Assam where Employment Assurance Scheme is in operation;
- (b) the name of districts which are likely to be included in this scheme during 1997-98; and
- (c) the amount of grant provided for this purpose during 1996-97 ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) and (b) All the Districts of Assam have been covered under Employment Assurance Scheme (EAS).

(c) Central assistance amounting to Rs. 10,820.00

lakhs has been released to Assam during 1996-97 under FAS

AID to Maharashtra for Family Planning Programme

5556.SHRI MADHUKAR SARPOTDAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total Grant-in-aid given to Maharashtra in the year 1996-97 for the family planning programme:
- (b) wether Government of Maharashtra has not utilised the Grant-in-aid in full; and
 - (c) if so, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) A sum of Rs. 11734.71 lakhs (in cash and kind) has been provided to State Government of Maharashtra during 1996-97.

(b) and (c) The expenditure/utilisation reports are normally received from the State Government after 2 to 3 months from the close of the financial year and therefore, report for 1996-97 is expected to be received around June 1997.

Laboratory Staff Federation Demands

5557.DR. ASIM BALA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a representation was received in November, 1996 from University and College Laboratory Staff Federation of India urging for inclusion of entire Laboratory Techincal Staff of Universities and colleges under University Grants Commission Pay Scale;
- (b) whether any decision has been taken in the matter;
 - (c) if so, the details thereof; and
 - (d) if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Jurala Project

5558.SHRI SHIVANAND H. KOUJALGI: Will the Minister of WATER RESOURCES be pleased to state: